

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL TRADECOM LIMITED Date of Commencement of Liquidation: 17-08-2018; List of Stakeholders as on Date: 27-08-2021; Name of IP: Mr. Bhupendra Singh Narayan Singh Rajput; Last 5 digit of registration number: 10715

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		942311		642311				NA
2	Liquidation costs incurred till date		116144		116144				NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	66194718	1	66194718	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	802	840704584	802	774610994	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0		NA
Total		803	907957757	803	841564167	0	0	0	